

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**17. IA 2411/2022-66-Fraudulent Transaction IA 2412/2022-43 Preferential
transaction IA 2413/2022-Avoidance IA 1781/2022-for Non-Co-operation
IA 39/2024 In C.P. (IB)/110(MB)2022**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

**NAME OF THE PARTIES: - IA 2411/2022 Prakash Dattatraya Naringrekar
V/s
Ripu Sudan Kundra
IA 2412/2022 Prakash Dattatraya Naringrekar
V/s
Ripu Sudan Kundra
IA 2413/2022 Prakash Naringrekar
V/s
Ripu Sudan Kundra
IA 1781/2022 Prakash Dattatraya Naringrekar
V/s
Shaiju Sukumaran Nair and Others
IA 3704/2022 Prakash Naringrekar
V/s.
Viaan Industries Limited
IA 39/2024 Department of State Tax Through
the Deputy Commissioner of State Tax
V/s
Viaan Industries Limited
IN THE MATTER OF
Cash Ur Drive Marketing Private Limited
V/s
Viaan Industries Limited**

**Section: - 66(1) Sec 43(1) r/w Sec 44 (1) Sec. 45 (1) Sec 12(2) Sec 19(2) U/s 7 of
(IBC)**

ORDER

IA.No.2411/2022, IA.No.2412/2022, IA.No.2413/2022: - None appeared for the applicant nor any substitution application has been filed. List these IAs for further hearing on **05.09.2024**.

IA.No.1781/2022: - None appeared from either side. List this matter on **05.09.2024**.

IA.No.39/2024: - Adv. Amar Mishra appeared for the Applicant (GST Department) through VC. None appeared for the Respondent.

Let a court notice be issued to the Respondent through RP, returnable on 05.09.2024. List this matter on **05.09.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)